

Vaishali district. Post Office named Naya-ganj under Mahanar SO in Vaishali district exists with PCO facility and its upgradation is under examination.

[English]

**Places to be linked with Kerala by  
S. T. D.**

6456. SHRI P. A. ANTONY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether his Ministry has proposed to link any place in Kerala by S. T. D. during the current financial year; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b). 39 places in Kerala as given below are already provided with STD facilities :

Alleppey, Alwaye, Angamaly, Attingal, Adoor, Badagara, Cannanore, Chengannur, Chalakudy, Chowghat, Chingavanam, Ernakulam, Guruvayur, Irinjalakuda, Idukki, Kalpetta, Kottayam, Kozhikode, Kunnankulam, Kottarakkara, Kundara, Kothamangalam, Mavelikkara, Malappuram, Manjeri, Muvathupuzha, Narakkal, Neyyattinkara, Palghat, Palai, Punalur, Perumbavoor, Quilon, Shertallai, Tiruvalla, Trichur, Trivandrum, Taliparamba, Vaikom.

No new place is proposed to be linked by S. T. D. during the current financial year.

**Wrong Classification of Vicks Group  
of Products by M/s Richardson  
Hindustan Limited**

6457. SHRI K. PRADHANI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the well known 'Vicks' group of products of Richardson Hindustan Limited has now been classified as Ayurvedic

medicines by the company;

(b) whether Government consider this action of the company actuated to avail of the benefit of total exemption from central excise; and

(c) if so, whether Government propose to plug the loopholes in the relevant law ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c). Approvals for marketing of drugs and pharmaceuticals are granted in accordance with the provisions of Drugs and Cosmetics Act and Rules, which are administered by the State Governments and Ministry of Health. According to the information made available by Government of Maharashtra the classification of Vicks as an Ayurvedic product is in conformity with the provisions of Drugs and Cosmetics Act.

[Translation]

**Production of Polyester Filament Yarn**

6458. SHRI MAHENDRA SINGH : Will the Minister of PETROLEUM be pleased to state :

(a) the State-wise licensed capacity and production of polyester filament yarn in the country and other details in this regard;

(b) the State-wise production and demand of this yarn in the country;

(c) if the demand of this yarn is more than its production, the steps being taken by Government to increase its production; and

(d) the names of the companies and mills engaged in the production of this yarn alongwith the quantity of yarn produced by each of them ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (d). The names of the various units, their approved capacity for manufacture of polyester filament yarn, location and approximate production during 1984-85 are given below :